



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/127/2022 FIXED	THE UNION OF INDIA AND 4 ORS Versus SRI JAPHED DHAN AND 18 ORS	MRS. R BORAH SC, RAILWAY	
2	WA/170/2022 FIXED	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	GA, ASSAM
3	WA/292/2022 FIXED	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. Versus ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH	MR. R MAJUMDAR MS A DAS MS. J GHOSH ASSTT.S.G.I.
4	WA/352/2022 FIXED	NO G/94167A EX-HAV/GD JAI SINGH (B) Versus THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	ASSTT.S.G.I.
5	WA/356/2022 FIXED	NO. G/94115K EX-HAV./DG REBADHAR JOSHI. Versus THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.
6	WA/359/2022 FIXED	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
ORDERS				
7	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
8	I.A.(Civil)/457/2017 FIXED in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
	WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	

9	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
10	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
11	WP(C)/3180/2019 FIXED	LAL CHUAILOUA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
12	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
13	PIL/11/2021 FIXED	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
14	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
15	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
16	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
17	PIL/44/2021 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA

18	WITH PIL/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
19	WITH WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
20	I.A.(Civil)/894/2021 FIXED, WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
21	WITH Cont.Cas(C)/289/2022	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI H A AHMED MR A S SK	MR. R M DAS
22	PIL/12/2022 FIXED	DEBAJIT GUPTA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
23	PIL/16/2022 FIXED	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
24	Mat.App./21/2022 FIXED	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	MR. K K DEKA
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
25	Mat.App./36/2022 WITH LCR, FIXED	RANI SARMA Versus VIJAY SHARMA	MR. B J GHOSH MR H RAHMAN	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA
26	Review.Pet./60/2022 WA 37/21,WA 20/21 WA 16/21,WA 74/21 (ALL D/O), FIXED	P LANUNTHARA Versus THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, MIZORAM
27	WA/135/2022 FIXED	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
28	WA/245/2022 FIXED	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
29	I.A.(Civil)/3028/2022 FIXED in WA/12037/2022	GAIL (INDIA) LTD. AND ANR Versus HITESWAR SARMA AND 2 ORS.	MR D S DEKA MR. S GARG	GA, ASSAM MR S BORTHAKUR (R1) MS. P BORAH (R1)
	WITH WA/12037/2022 (Filing Number)	GAIL (INDIA) LTD. AND ANR Versus HITESWAR SARMA AND 2 ORS. A	MR D S DEKA	

HEARING

30	WA/289/2015 FIXED	JALAL UDDIN and ORS, Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R- 5,7&8,11TO14) (R- 9(a)&10(a)) GA, ASSAM MR.N DHAR(R- 5,7&8,11TO14) MR.N HAQUE(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MR K UDDIN MR K UDDIN MR K UDDIN MR K UDDIN MR.M HUSSAIN(R- 5,7&8,11TO14)
31	PIL/72/2016	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
32	WA/347/2017 FIXED	SHISHIR KANTI DEY @ SISIR KANTA DAS and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MS.K DEVI MR.S NATH MR.K R PATGIRI	SC, ELEM EDU MR. MD S HOQUE MS. A BORUAH MS. S N RENGMA
33	WA/169/2018 CAVT. NO.0471/2018 FIXED	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
34	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM SC, K A A C
35	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
36	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
37	WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	MR. K N CHOUDHURY MS. S CHAKRAVARTY S JOSHI MS. M SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/324/2021 in WA/61/2021	STATE OF SIKKIM AND 7 ORS. Versus YOGEN GHATANI AND 20 ORS.	GA, SIKKIM	S JOSHI FOR CAVEATOR

38	WA/297/2021	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
39	WA/300/2021 CAVT. NO.06602/021, FIXED	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
	WITH			
40	WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
	WITH			
41	WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
42	WA/50/2022 FIXED	THE STATE OF ASSAM AND 2 ORS Versus SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
	WITH			
43	WA/323/2021	KRISHNA HANDIQUE AND 102 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022

21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WA/79/2018 FIXED	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
	WITH			
2	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
	WITH			
3	Cont.Cas(C)/66/2021 PIL 62/2019(D/O), FIXED	DEBABRATA SAIKIA Versus RAMESHWAR PRASAD GUPTA AND 7 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D NATH (R-2,4,5,6) MR D KALITA (R-2,4,5,6)
	WITH			
4	Review.Pet./101/2022	THE STATE OF ASAM AND 2 ORS. Versus DEBABRATA SAIKIA AND 4 ORS.	MR. D NATH, SR. GA, ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022

11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE N.TAGIA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./141/2019 WP(C) 5888/2018, WITH LCR	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./100/2021 WP(C) 6367/2017(D/O), WITH LCR	ASHIR UDDIN @ ASUR UDDIN MIAH Versus UNION OF INDIA AND 3 ORS	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

3	Review.Pet./47/2020 WP(C) 4876/2018(D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/1073/2020 WITH LCR	NAMITA GHOSH Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	Review.Pet./13/2022 WP(C) 7598/2018(D/O), WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2264/2019 WITH LCR, FIXED	JITEN PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/2287/2019 WITH LCR, FIXED	ABDUL SALAM @ ABDUS SALAM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MS M GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3583/2019 WITH LCR, FIXED	KUDDUS ALI @ ABDUL KUDDUS Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4,7)
<u>ADMISSION</u>				
4	WP(C)/2907/2018 WITH LCR, FIXED	HANUFA BIBI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2966/2018 WITH LCR, FIXED	MONOWARA BIBI @ MONO BIBI Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/5208/2020 WITH LCR, FIXED	BIJU UPADHYAY @ BIJU BARAL Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MR J K PARAJULI MS. N S PARAJULI MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	Crl.A./309/2022 B/O	MD. RAMJAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
ORDERS				
8	Review.Pet./110/2021 WP(C)/6707/2018(D/O), WITH LCR, FIXED	NEPAL DAS AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	Review.Pet./118/2021 WP(C) 4369/2017 (Disposed) WITH LCR, FIXED	ALO NANDI Versus THE UNION OF INDIA AND 3 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. S DUTTA	GA, ASSAM MR J PAYENG ASSTT.S.G.I. SC, F.T
HEARING				
10	WP(C)/391/2016	THE ASSAM TAXATION OFFICERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.G BAISHYA MR.N BARUAH MR.A HASSAN MS.B BORA MS.N HUSSAIN	SC, FINANCE & TAXATION MR.H K MAHANTA MR.S SAIKIA SC, PERSONNEL DEPT.
11	WP(C)/4155/2018 WITH LCR	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	ITA/10/2019	PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT Versus M/S. SHYAMA POWER INDIA LTD.,	MR. S SARMA MR. S CHETIA MR. N J GOGOI	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. M SAHEWALLA
STAY MATTERS				
13	WP(C)/871/2018 WITH LCR	TARA BHANU Versus THE UNION OF INDIA AND ORS.	MR. M A I HUSSAIN MR A R BHUYAN Mr M U Ahmed MR. S H ZAMAN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
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18)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022

21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5476/2018 B/O	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
2	WP(C)/2286/2021 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM R SARMAH MR H K NATH SC, WPT AND BC
3	WP(C)/7075/2021 FIXED	MANALISHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
HEARING				
4	WP(C)/4249/2012	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
5	WP(C)/2861/2013	MANISH PURKAYASTHA ALIAS MONISH PURKAYASTHA Versus THE UNION BANK OF INDIA and 5 ORS	MR.S BORTHAKUR MR.U K DEKA MR.V RAJKHOWA	MR.S CHAKRABORTY MSM DEWAN MR.R THAKURIA MR.L P SHARMA
6	WP(C)/89/2014 FIXED	DR. VIVEK PALIWAL Versus THE UNION OF INDIA and 9 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.M BHAGABATI MR.S C KEYAL ASSTT.S.G.I.

7	WP(C)/4839/2018 WITH LCR - 5(FIVE) FILES	ASSAM RASTRABHASA PRASAR SAMITY Versus THE STATE OF ASSAM AND 4 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. S CHAKRABARTY (R2-R4)
8	WP(C)/3/2019	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
9	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE

STAY MATTERS

10	WP(C)/252/2022	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	MR. R ALI H A AHMED DR. R HOQUE	SR. SC, APGCL
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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/651/2022 FIXED	SIDDIQUE ZAKIRUZ ZAMAN Versus SHADULLA KHAN, AES	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, SEC. EDU.
2	Cont.Cas(C)/652/2022 FIXED	BIPIN CHANDRA DAS Versus SMTI. BIJOYA CHOUDHURY	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
3	Cont.Cas(C)/653/2022 FIXED	BASANTA KALITA Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. M H ANSARI MR. S ALIM	SC, HIGHER EDU
4	Cont.Cas(C)/657/2022 FIXED	HALIMA KHATUN AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
5	Cont.Cas(C)/658/2022 FIXED	ABDUL KADER AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
6	Cont.Cas(C)/659/2022 FIXED	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
7	Cont.Cas(C)/660/2022 FIXED	DIPEN TAMULI AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
8	Cont.Cas(C)/670/2022 FIXED	LAKHYADHAR DEKA Versus DR. BIJOYA CHOUDHURY, IAS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
9	WP(C)/5932/2022 FIXED	MD. MOYNUL KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU
10	WP(C)/6475/2022 FIXED	SUMAN RAJ FIROJ Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, SEC. EDU. GA, ASSAM

11	WP(C)/7001/2022 FIXED	SABITA DEVI AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU MR. S S ROY (r-5) MR. S S ROY (r-5) SC, SSA
12	WP(C)/7058/2022 FIXED	NIKHIL GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR A KONWAR MS M DAS	SC, ELEM. EDU
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/2951/2022 B/O in WP(C)/3401/2021 WITH WP(C)/3401/2021	RENU GOGOI Versus GANGADHAR BORA AND 6 ORS. GANGADHAR BORA Versus THE STATE OF ASSAM 6 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA MR. B K DAS M N KHAN	SC, ELEM. EDU MR. B K DAS M N KHAN SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R6) MR. J K GOSWAMI (r-6) MR. P BORDOLOI (R6) MS M NIROLA (R6)
<u>ADMISSION</u>				
14	WP(C)/5333/2015 B/O	DR. RUPA BARMAN BORGHAIN and ANR Versus THE GAUHATI UNIVERSITY and 4 ORS	MR.M K CHOUDHURY MR. A K SARMA (P-2) MR.G Z AHMED MR D KALITA (P-2) MR.A A HUSSAIN	MR.M CHOUDHURY(R-4) MR.D CHOUDHURY(R-4) MR.T ALI(R-4) MR.R THAKURIA(R-3) SC, G U MR.L P SHARMA(R-3)
15	WP(C)/5281/2016 FIXED	DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	WITH WP(C)/4126/2016	KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
17	WITH WP(C)/4181/2016	GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
18	WITH WP(C)/4358/2016	SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
19	WITH WP(C)/5158/2016	BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, FINANCE DEPTT. SC, BTC
20	WITH WP(C)/5176/2016	SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, FINANCE SC, BTC
21	WITH WP(C)/5225/2016	SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
22	WITH WP(C)/261/2017	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC

23	WITH WP(C)/3038/2017	JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC MR. R BARPUJARI (SC, FINANCE) SC, BTC
24	WITH WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
25	WITH WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
26	WITH WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
	WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
27	WITH WP(C)/5111/2017	JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8) SC, BTC
28	WITH WP(C)/5739/2017	RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
29	WITH WP(C)/5741/2017	CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
30	WITH WP(C)/5861/2017	JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE

31	WITH WP(C)/5933/2017	ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
32	WITH WP(C)/6020/2017	GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE SC, BTC
33	WITH WP(C)/122/2018	PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM	MR. A NATH	SC, EDU
34	WITH WP(C)/124/2018	JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, FINANCE SC, BTC
35	WITH Cont.Cas(C)/217/2018	SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
36	WITH Cont.Cas(C)/218/2018	KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
37	WITH Cont.Cas(C)/220/2018	PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
38	WITH Cont.Cas(C)/225/2018	GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
39	WITH Cont.Cas(C)/241/2018	JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
40	WITH Cont.Cas(C)/243/2018	GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)

41	WITH Cont.Cas(C)/244/2018	ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
42	WITH WP(C)/416/2018	OM NATH SARMA Versus THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
43	WITH WP(C)/510/2018	DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
44	WITH WP(C)/834/2018	PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
45	WITH WP(C)/4113/2018	JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, FINANCE SC, BTC
46	WITH WP(C)/7281/2018	BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
47	WITH WP(C)/8809/2019	MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
48	WITH WP(C)/5608/2020	DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
49	WITH WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
50	WITH WP(C)/3654/2022	NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
51	WITH WP(C)/5220/2022	SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
52	WP(C)/3806/2017 FIXED	JITEN SAIKIA Versus THE STATE OF ASSAM and 5 ORS.	MR. U K NAIR MR.M MAHANTA MR.M CHOUDHURY MR. M P SARMA MR.N J CHOUDHURY MR.P K MUNIR	MR.S K DAS(R- 4&5) MR R KARIM(R- 4&5) SC, SECONDARY EDUCATION
53	WP(C)/5867/2019 FIXED	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, EDU SC, FINANCE SC, BTC

54	WP(C)/2110/2020 FIXED	IMDADUL HOQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, HIGHER EDU SC, HIGHER EDU MR. S BORTHAKUR MR. D GOGOI
55	WP(C)/535/2021 B/O	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
56	WP(C)/7103/2021 B/O	MD. ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	SC, SEC. EDU. GA, ASSAM
57	WP(C)/381/2022 FIXED	RAJPUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, SEC. EDU. SC, SEBA
58	WP(C)/1353/2022 FIXED	KISHOR KUMAR NATH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU.
	WITH			
59	WP(C)/5831/2021	HARICHANDRA BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC. EDU.
	WITH			
60	WP(C)/6728/2021	GHANA CHIRANG AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, EDU
	WITH			
61	WP(C)/7026/2021	KHAIRUZZAMAN SHAHNIAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
	WITH			
62	WP(C)/7028/2021	AKRAUL MOSTAFA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC. EDU.
	WITH			
63	WP(C)/1366/2022	PUTUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D C NATH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
	WITH			
64	WP(C)/1546/2022	DIPANJALI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
	WITH			
65	WP(C)/1603/2022	JAYANTA DAS AND 4 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.
	WITH			
66	WP(C)/1607/2022	PRONAB DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C NATH	SC, SEC. EDU.
	WITH			
67	WP(C)/1618/2022	GOLAP CH. RAJBONGSHI AND 5 ORS. Versus STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR D C NATH MR. P. SINGHA MR M MONDAL	SC, SEC. EDU. SC, SEC. EDU.

68	WITH WP(C)/2083/2022	HITESH CH. DEKA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR D C NATH MR M MONDAL	SC, SEC. EDU. SC, SEBA
69	WITH WP(C)/4735/2022	PRAHLAD CH NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
70	WITH WP(C)/4759/2022	ABDUL BARIQUE AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
71	WP(C)/1703/2022 B/O	AKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F Z MAZUMDER MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
72	WP(C)/2329/2022 FIXED	PHANI RAM KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA SC, RMSA GA, ASSAM SC, SSA SC, FINANCE
73	WP(C)/2932/2022 B/O	MANJU GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI	SC, SEC. EDU.
74	WP(C)/3087/2022 B/O	KESHAB KUMAR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR K KASHYAB	SC, SEC. EDU. GA, ASSAM
ORDERS				
75	Cont.Cas(C)/462/2019 B/O	MINA KALITA Versus MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	MR. K GOGOI MR. K GOGOI
76	Cont.Cas(C)/477/2021 FIXED	SMTI. TAPASI NATH Versus (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
77	WP(C)/1449/2021 B/O	LINA TAMULY Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
78	WITH WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
79	WP(C)/2392/2021 B/O	JAGRITI BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
80	I.A.(Civil)/2225/2022 B/O in WP(C)/5307/2021 WITH WP(C)/5307/2021	BABUL HOSSAIN Versus REZZAQUL HUSSAIN REZZAQUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S AHMED MS. M KHATUN MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM MR. A R SIKDAR SC, HIGHER EDU GA, ASSAM MR A ALI (R7) MR. S AHMED MR. S AHMED MS. M KHATUN (R7) J DEVI (R7) MS. M. KHATUN
81	I.A.(Civil)/3096/2022 CAVT. No. 985/2022 WITH LCR, FIXED in WP(C)/6104/2022	AWADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU.

	WITH WP(C)/6104/2022 CAVT. NO. 09852/022,	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
82	WP(C)/5695/2022 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S K NARGIS MR. M DAS	SC, SEC. EDU. SC, BTC
		HEARING		
83	WP(C)/5394/2017 WP(C) 6056/13 WP(C) 2945/20 WP(C) 6402/21 (ALL D/O), B/O	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, ELEMENTARY EDUCATION MRS A VERMA SC, FINANCE
	WITH WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. B GOGOI	MR. B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
	WITH WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
	WITH WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
	WITH WP(C)/4193/2019	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
	WITH WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/8819/2019	GITA RANJAN NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WP(C)/8856/2019	NASHIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE

96	WITH WP(C)/8900/2019	L. CHANDRAJINI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
97	WITH WP(C)/8911/2019	NAZRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
98	WITH WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
99	WITH WP(C)/225/2020	BURHAN UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. S R BARBHUIYA	SC, EDU
100	WITH WP(C)/234/2020	SULMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
101	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
102	WITH WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
103	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
104	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
105	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
106	WITH WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
107	WITH WP(C)/758/2021	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
108	WITH WP(C)/770/2021	SHAH ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
109	WITH WP(C)/1067/2021	SHIBU ROY AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU

110	WITH WP(C)/2430/2021	JONALI KALITA AND 102 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	Mr M U Ahmed MR F HAQUE	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE
111	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
112	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
113	WITH WP(C)/4973/2021	PADUMI THAKURIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
114	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
115	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
116	WITH WP(C)/5640/2021	DILIP KR KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
117	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
118	WITH WP(C)/6051/2021	BHABA HANDIQUE Versus THE GOVT. OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. B HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
119	WITH WP(C)/6143/2021	NG. BINOY KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, FINANCE
120	WITH WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
121	WITH WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
122	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
123	WITH WP(C)/382/2022	KARTIK SAHU AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE

124	WITH WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
125	WITH WP(C)/2256/2022	CHANDAN CHANDA AND 17 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
126	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
127	WITH WP(C)/2259/2022	HORIHOR BORA AND 112 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
128	WITH WP(C)/2261/2022	MOLIN CHOUDHURY AND 53 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
129	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
130	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
131	WITH WP(C)/5368/2022	DIPALI CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
132	WITH WP(C)/5375/2022	KAMESWAR BORUAH AND 24 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DEKA MR. A D CHOUDHURY	SC, EDU SC, FINANCE
133	WITH WP(C)/5843/2022	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
134	WITH WP(C)/6812/2022	SUNU MONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
135	WITH WP(C)/6849/2022	NABA KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
136	WITH WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

137	WITH WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
138	WITH WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
139	WITH WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
140	WITH WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
141	WITH WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
142	WITH WP(C)/6961/2022	BIJOY LAKSHMI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
143	WITH WP(C)/6969/2022	ABHA RANI BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
144	WITH WP(C)/6970/2022	LABANYA BALA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
145	Review.Pet./150/2018 WITH WP(C)/ 61/2011 (D/O), FIXED	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
146	WITH Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022

14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
2	WP(C)/7436/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR P SARMA	SC, PWD ROAD
ORDER NO STEPS				
3	WP(C)/6610/2022 FIXED	PRAKASH SHAH Versus INDIAN OIL CORPORATION LTD AND 20 ORS	MR. T BAIDYA MR. T BAIDYA MS N DEKARAJA MS. C DEVI	SC, I O C
4	WP(C)/6425/2022	MD. HAFIZUDDIN AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	MR. S S ROY (r-1) ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/3053/2022 in WP(C)/6425/2022	MD. HAFIZUDDIN AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	ASSTT.S.G.I. SC, I O C
5	WP(C)/6542/2022	M/S DEEP TRADERS TRANSPORT AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	DY.S.G.I. SC, I O C
ADMISSION				
6	WP(C)/5844/2019 FIXED	DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN SC, C.G.C.

7	WITH WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017	UNION OF INDIA and 3 ORS. Versus BADAL DUTTA	MRS. A GAYAN	MR. S C BISWAS
	WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MRS. A GAYAN	MR B D DAS MR. S C BISWAS
8	WITH WP(C)/6288/2017	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
9	WITH WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	MRS. A GAYAN ASSTT.S.G.I.
10	WITH WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	MS. B SARMA ASSTT.S.G.I.
11	WITH WP(C)/326/2021	GAURANGA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.
12	LA.App./11/2022 FIXED	THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR.	MR. R BORPUJARI	
	WITH I.A.(Civil)/3407/2022 in LA.App./11/2022	THE DEPUTY COMMISSIONER, NAGAON Versus HARESHWAR BORAH AND ANR.	MR. R BORPUJARI	
13	WP(C)/4762/2022 FIXED	INAMUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. S DEKA (R-5) GA, ASSAM MS. J BORO (R-5) MR J DAS (R-5)
14	WP(C)/5293/2022 FIXED	BIJAN BIHARI PAUL Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR S NATH	GA, ASSAM MR. B J GHOSH (R-6)
ORDERS				
15	WP(C)/4519/2022 FIXED	ALIFUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, FOREST
16	WP(C)/4813/2022 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
HEARING				
17	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
18	WP(C)/5738/2021 FIXED	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
19	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

STAY MATTERS

20 WP(C)/4510/2020
FIXED

M/S PLEXUS CONSTRUCTIONS AND
ENGINEERING PVT LTD

MR. S BANIK
A N HUSSAIN
MS F BEGUM

MR S P DAS (SC,S E AND E
DEPTT.)

Versus
THE STATE OF ASSAM AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
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18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
ADMISSION				
2	WP(C)/2145/2010 PART-HEARD, FIXED	LATU BONIA Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R DUARAH	GA, ASSAM MR.Y DOLOI(R- 1-3) MR. A L MANDAL (R-4) MR. A ROY, SC, P & RD ADDL. AG, ASSAM
3	WP(C)/4982/2018 PART-HEARD FIXED	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS.	MR. N NATH MR. A J SAIKIA MR N TALUKDAR MS. D DEKA	MR D K DAS (R-1,2,3,4) MR M SARMA (SC, UCO BANK) MR H BETALA (R-1,2,3,4) MR C KUMAR (R-1,2,3,4)

4	WP(C)/8305/2019 FIXED	MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
5	WP(C)/500/2021 FIXED	SANGKHA SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM
6	WP(C)/1636/2022 FIXED	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)
7	WP(C)/1848/2022 FIXED	NAYAN KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM
8	WP(C)/5675/2022 BY SLIP	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
9	WITH WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL
10	WITH WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
11	WITH WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
12	WITH WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
13	WITH WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
14	WITH WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
15	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
16	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

17	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
18	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
19	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
20	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
21	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
22	WITH WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH I.A.(Civil)/260/2022 in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
23	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
24	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
25	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
26	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
27	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

28	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
29	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
30	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
32	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
33	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
34	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
35	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
36	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
37	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
38	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
39	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
40	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.

ORDERS

41	WP(C)/1925/2009 FIXED	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
42	WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
43	WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
44	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
45	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
HEARING				
46	WP(C)/6001/2013 PART-HEARD, FIXED	KARNADHAR SWARGIYARI Versus THE ASSAM COOPERATIVE APEX BANK LTD. and ANR.	MR.R GOSWAMI MR.N J KHATANIAR	SC, APEX BANK
47	WP(C)/7322/2015 PART-HEARD, FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
48	WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
49	WP(C)/7797/2017 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	MR. S DEKA GA, ASSAM MR. B. DUTTA R SARMAH (R-3) MR J BORAH (R-3) MR. K KAKOTI (R-3) MS. J BORO

50	WITH WP(C)/6290/2017	NANDLALL and SONS TEA INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and ANR.	MR. S DEKA MR. B. DUTTA MR.S BANIK R SARMAH MR J BORAH MR. K KAKOTI MS. J BORO MR.M K RONGPI	GA, ASSAM
51	WP(C)/2277/2010 FIXED	035090958CT/GD, RUBEN KALITA Versus THE UNION OF INDIA and ORS	MR.B CHOUDHURY	C.G.C. MS.B SARMA ASSTT.S.G.I.
52	WP(C)/1728/2018 FIXED	PRABHU DEO THAKUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. I HASIEB MS. Y SHAIZA MR. H RAHMAN (SR. ADV.)	SC, HEALTH
53	WP(C)/5528/2020 FIXED	JOYDEEP KUMAR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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11)	MR. S SARMA	21-11-2022	To	24-11-2022
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13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1506/2022 B/O in RSA/3732/2019 WITH RSA/3732/2019 (Filing Number) WITH I.A.(Civil)/699/2021	NIRAMONI DAS DUTTA Versus ROMESH DUTTA SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	 MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
HEARING				
2	RSA/173/2009 WITH LCR	LEGAL HEIRS OF LATE ABDUS SATTAR and 10 ORS, Versus AKBAR ALI,	MRR H AHMED MR. A S CHOUDHURY MISS KANUNGOE	MR. D MOZUMDER MRS.P B HAZARIKA MR. S Ali MD.S ALI MS. S HUSSAIN
3	MACApp./109/2013 WITH LCR, FIXED	RADHA JAIN Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MRG JALAN	MR. K K BHATRA MR. K K BHATRA MR.A AHMED MS P HAJURI
4	MACApp./139/2013	.SMTI RADHA JAIN Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR G JALAN	MR.K K BHATRA(R-1) MR.R K BHATRA(R-1) MR.A AHMED MS.P HAJURIR-1 MS.S DAS(R-1)
5	WITH MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	

6	RFA/23/2015 WITH LCR	M/S JAIN and ASSOCIATES and 5 ORS Versus MRS NANDITA ACHARJEE	MR.R K BHATRA MR.P K DEKA MS.A BORA MS.P HAJURI	MR. A K PURKAYASTHA MR.R C PAUL MR.R C PAUL MS.S ROY MS N RAJKONWAR
	WITH MC/1120/2015 in RFA/23/2015	M/S JAIN and ASSOCIATES and 5 ORS Versus MRS NANDITA ACHARJEE	MR.R K BHATRA MR.P K DEKA MS.A BORA MS.P HAJURI	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/418/2020 in RFA/23/2015	NANDITA ACHARJEE Versus M/S JAIN AND ASSOCIATES AND 5 ORS	MR. R C PAUL	MR. R K BHATRA
7	Intest.Cas./7/2016 WITH LCR	SMTI JONALI PAUL Versus SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
	WITH Intest.Cas./2/2017	SMTI JONALI PAUL Versus SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
9	RFA/106/2018 WITH LCR, FIXED	SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	MR G N SAHEWALLA (R2- R8) MD ASLAM (R2-R8) MS. B SARMA (R2-R8) MS. S. TODI (R2-R8) MR. M SAHEWALLA (R2- R8)
	WITH I.A.(Civil)/2978/2018 in RFA/106/2018	SRI SUBRATA DEB and 3 ORS Versus SRI SRABAN KUMAR BIHANI and 17 ORS	MR G SAIKIA MR. R Deka MS P MISHRA MR J NEOG	

STAY MATTERS

10	CRP/48/2022 WITH LCR, FIXED	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2939/2022 FIXED in WP(C)/2726/2022	THE ASSAM FINANCIAL CORPORATION AND 3 ORS Versus M/S SANKHA PRESS PVT LIMITED	MS. T GOSWAMI MS. T GOSWAMI	MR J I BARBHUIYA
	WITH WP(C)/2726/2022	M/S SANKHA PRESS PVT LIMITED Versus THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P K KALITA MS. T GOSWAMI
ADMISSION				
2	WP(C)/3388/2017 FIXED	SMT. SARU BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON
3	WP(C)/149/2020 FIXED	SUMAN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
4	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD

5	WITH WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
6	WITH WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
7	WITH WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
8	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
9	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
10	WP(C)/1838/2022 FIXED	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
11	WITH Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
12	WITH WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
ORDERS				
13	I.A.(Civil)/2123/2022 FIXED in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE
	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
HEARING				
14	WP(C)/5897/2009 WP(C) 1810/2014(D/O), FIXED	DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM

15	WP(C)/1901/2014 CAVT. NO.69/2/014 FIXED	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS. Versus M/S PODDAR RUBBER INDUSTRIES and ANR.	MR.B D DAS MR.H K SARMA MR. D NATH MS.S G BARUAH	MR.S P ROY MR. N ALAM MR.K RAJBONGSHI MR.S U AHMED MR.A ALAM FOR CAVEATOR MR.R P N SINGH
16	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
17	WP(C)/2101/2014 FIXED	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D KALITA MR.D BORA MR.B TALUKDAR MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C

STAY MATTERS

18	WP(C)/4884/2020 FIXED	BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD
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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	I.A.(Civil)/2418/2021 FIXED in CRP/3/2021	SITARAM THAKURBARI, Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS
	WITH CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
ORDERS				
2	MACApp./99/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LT Versus MD IMAN ALI and 2 ORS	MR. A DUTTA MRS P M DUTTA	
3	I.A.(Civil)/2414/2018 FIXED in MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR (R3) MS. C MOZUMDAR (R3) MS J ROY (R3) MR. S P SHARMA (R3)
	WITH MACApp./613/2018	SMT BELA RANI MAZUMDAR AND 2 ORS Versus SRI LABORAM BARUAH AND 2 ORS	MR B PUSHILAL	
4	MACApp./13/2021 WITH LCR, B/O	ALEKJAN BIBI AND 4 ORS. Versus LAWANYA KR. AGARWALA AND 2 ORS. E	MR M AHMED MR. A HUSSAIN	MR. P HAZARIKA (R-3) MR. H S BORAH (R-3)

5	I.A.(Civil)/2763/2022 FIXED in MACApp./216/2022 WITH MACApp./216/2022	KRISHNA BORO @ KRISHNA BADA0 AND 4 ORS Versus UNITED INDIA INSURANCE CO. LTD UNITED INDIA INSURANCE CO. LTD Versus KRISHNA BORO @ KRISHNA BADA0 AND 7 ORS	MR. P RAHMAN MR S ISLAM MR. K K BHATTA MR. J JOHN MS. JONA TALUKDAR	MR. K K BHATTA MR. P RAHMAN MR A HAQUE MR S ISLAM
6	I.A.(Civil)/2867/2022 WITH LCR, FIXED in CRP/294/2017 WITH CRP/294/2017 CAVT. NO. 1373/2017	THE AHMED TEA COMPANY P LTD. Versus HASNA RAHMAN HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MS. S SARMA MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MR. S BISWAS MS. S SARMA MR.B TALUKDAR MS. N M DEKA FOR CAVEATOR
<u>HEARING</u>				
7	MFA/11/2013 WITH LCR, B/O	UNION OF INDIA, Versus LITHUNGBEMO LOTHA	MSB DEVI MR. B SHARMA MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA
8	MACApp./8/2018 WITH LCR, FIXED	JAYASHREE SALOI @ JAYASHRI Versus FIROZUL ALI and 2 ORS	MR. S K SANGANERIA MR. N BHATRA MR G JALAN	MS N RAJKONWAR
9	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
10	MFA/110/2021 WITH LCR, FIXED WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS. UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR MR. B K DAS FOR CAVEATOR
<u>STAY MATTERS</u>				
11	CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL
12	CRP/8/2022 FIXED	HIREN SAIKIA Versus MADHAB CHOUDHURY AND 3 ORS	MR. S K SINGH MR B PUSHILAL	MR. S SAHU

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022

11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3079/2022	SIVA DEKA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
2	Bail Appln./3124/2022	PARESH KALITA Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./3184/2022	RUPANTA BARUAH Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
4	Bail Appln./3188/2022	SURESH KUMAR SARAF @ BINOD KUMAR SARAF Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
5	Bail Appln./3189/2022	RAJU KUMAR TRIPATHI AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
6	Bail Appln./3192/2022	GUNAMONI NATH @ GUNUMONI NATH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
7	Bail Appln./3194/2022	PABAN DAS AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
<u>MOTION</u>				
8	CrI.Pet./1185/2022	MD. SUWEJ FARHAT @ SUWEZ @ RONI AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
9	AB/3455/2022	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
10	AB/3461/2022	SUSILA SARAF Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM

11	AB/3462/2022	AFSADUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
12	AB/3465/2022	ABU SHAMA AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
13	AB/3466/2022	IMAN ALI @ DEWAN IMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
14	AB/3469/2022	DAYANANDA BORUAH Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
15	AB/3471/2022	SUNA MIA LASKAR @ SUNA MIA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
16	AB/3474/2022	ASIR UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN MR S PRODHANI	PP, ASSAM

ADMISSION

17	WP(C)/3559/2020	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
18	CrI.A./316/2022	AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR G SAIKIA MR N G SHARMA MR. A K BHATTACHARJEE	PP, ASSAM
	WITH I.A.(CrI.)/742/2022 in CrI.A./316/2022	AKTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR G SAIKIA MR G SAIKIA MR N G SHARMA	PP, ASSAM

BAIL HEARING (BA)

19	Bail Appln./2692/2022 WITH CASE DIARY, FIXED	SANKAR SOREN AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
20	Bail Appln./2816/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
21	Bail Appln./3044/2022 FIXED	MOON ALI Versus THE STATE OF ASSAM	MR S HOQUE MR A RAHIM	PP, ASSAM
22	Bail Appln./3103/2022 FIXED	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
23	Bail Appln./3169/2022 FIXED	SIRAJUR RAHMAN Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM

BAIL HEARING

24	AB/2643/2022 FIXED	MD. MAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
25	AB/2656/2022	KAJOL DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
26	AB/2972/2022 FIXED	DEBASISH DEB AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
27	AB/2993/2022	RANTO KR. BORAH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM

28	AB/2994/2022	DIPANKAR SADHONIDAR @ SRI POBITRA SADHONIDAR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
29	AB/3007/2022	DHANJIT DAS Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
30	AB/3047/2022 FIXED	KURBAN ALI AND 24 ORS. Versus THE STATE OF ASSAM	MS. P BORAH	MR. D SARMAH S. J. SAHARIAH PP, ASSAM
31	AB/3093/2022	RAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
32	AB/3133/2022	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
33	AB/3159/2022 FIXED	HAZRAT ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
34	AB/3163/2022 FIXED	AHMED HUSSAIN Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
35	AB/3177/2022 WITH CASE DIARY	SIRAJUL ISLAM @ SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
36	AB/3198/2022	KAUSHIK KALITA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
37	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
38	AB/3248/2022	PULAN DEKA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
39	AB/3305/2022 FIXED	MD. SAIFU ALI @ SAIFUDDIN AHMED AND 3 ORS Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
40	AB/3323/2022 FIXED	MOSFIQUL RAHMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
41	AB/3401/2022 FIXED	POMPÉE DUTTA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM

HEARING

42	CrI.Rev.P./417/2019 WITH LCR 5 FILES, FIXED	MOHANLAL KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022

10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3179/2022	SAROJ SARMA Versus THE STATE OF ASSAM	MR B D DAS MS. N BARUAH MS. N BARMAN MR. H R DAS	PP, ASSAM
ADMISSION				
2	Crl.Pet./13/2020 PART-HEARD, FIXED	SAHARA BIBI @ SAHARA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. A A R KARIM MR D. CHAKRABORTY	MR. J LASKAR PP, ASSAM
WITH				
3	Crl.Pet./2/2020	MISS SAHARA BIBI @ SAHARA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR D. CHAKRABORTY	MR. J LASKAR PP, ASSAM
4	CRP/46/2018	BINOY KALITA AND 4 ORS. Versus PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
5	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MD S HOQUE MR S H SIKDAR MS. K JAIN S YESMIN	MR. D SHARMA MR. P GOSWAMI S BORA
WITH				
6	CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. B D DEKA MR S H SIKDAR N CHAUDHURY S YESMIN MR A BHATRA
WITH				
	I.A.(Civil)/1551/2021 in CRP/45/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	

7	CRP/30/2022 CAVT. NO.00072/022,	SUSHANTA DAS AND 3 ORS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
WITH				
8	CRP/28/2022 CAVT. NO. 00082/022,	RATAN CHANDRA MAZUMDAR Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
WITH				
9	CRP/29/2022 CAVT. NO. 00092/022,	SWAPAN DAS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
WITH				
10	CRP/31/2022 CAVT. NO. 00062/022,	TAPAN KUMAR DUTTA Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
11	Review.Pet./69/2022 in CRP(IO)/384/2019 (D/O)	HERAMBA KUMAR DAS Versus ARCHANA DAS	MR. A DHAR MISS S ROY MD F FARIDI	MR. R S MISHRA MR. P BORDOLOI
<u>BAIL HEARING</u>				
12	AB/1431/2022 FIXED	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
13	AB/1880/2022 FIXED	RAJU SINGH Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
<u>ORDERS</u>				
14	CrI.Rev.P./492/2022 PART-HEARD, FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAJN MR. H. BURAGOHAJN MS. H BORAH	PP, ASSAM
15	I.A.(Civil)/4357/2018 in MACApp./15175/2018	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL (R1-R5) MR. A A HUSSAIN (R1-R5)
WITH				
	MACApp./15175/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS		

16	MACApp./137/2019 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI MAMPI SAHA and 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. C GOSWAMI (R1) MR. N K NEOG (R3)
	WITH I.A.(Civil)/740/2019 in MACApp./137/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI MAMPI SAHA and 2 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. P SARMAH (R1) MR P C DAS (R1) MR. K SAIKIA (R3) MR. M DAS (R3) MR. C GOSWAMI (R1) MR. N K NEOG (R3)
17	MACApp./138/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABDUL KHALEK @ ALI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI	MR M RAHMAN MR. R GOSWAMI MR. S ROY MR. M H LASKAR MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/742/2019 in MACApp./138/2019	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABDUL KHALEK @ ALI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI	MR. A K AHMED
18	MACApp./145/2019 WITH LCR	TARALI RABHA @ TARA RABHA Versus CHOLA MANDALAM MS GENERAL INSURANCE COMPANY LTD. AND ANR	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN MR. J K BORDOLOI	MR. K K BHATTA MR J JOHN
19	MACApp./631/2019 WITH LCR	CICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus AKHLAI UDDIN AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. S ROY (r-1,2) MR. M H LASKAR (r-1,2) MR F ABDULLAH (r-1,2) MR M HOSSAIN (r-1,2)
20	I.A.(Civil)/3208/2019 in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
21	Review.Pet./113/2021 in CRP(IO)/77/2019(D/O)	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. R CHOUDHURY MS. S K NARGIS (r-1,2) MR N RAHMAN MS F N ZAMAN MS. A MESEN (r-1,2) MS J BEGUM (r-1,2)
22	MFA/60/2022 CAVT. NO.03532/022, WITH OFFICE NOTE	SARAT BORKOTOKY AND ANR. Versus INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. N M DUTTA	MR. M DAS N CHAUDHURY FOR CAVEATOR
23	Review.Pet./84/2022 in CRP/6/2019(D/O)	GUWAHATI KABARSTHAN COMMITTEE AND 2 ORS. Versus SARFUDDIN KHAN	MR. J KALITA MR D KALITA MR K BROOK MS. S. KAR	MR. P K ROYCHOUDHURY MR. N G KUNDU MS. D R BASUMATARY
24	Review.Pet./164/2022 WP(CRL.) 19/2022(D/O)	CHILD LINE JORHAT AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR H K SARMA B B HUSSAIN	SR. GA, ASSAM
25	Review.Pet./167/2022 in CRP(IO)/181/2022(D/O)	ANANTA RAM MEDHI Versus DEEKSHA SHOME @ ROY (MINOR) AND 2 ORS. F	MS. K M SAIKIA MS J KUMARI	
26	I.A.(CrI.)/697/2022 AB 2687/2022(D/O) in AB/2687/2022	MANJU MANDAL SARKAR Versus MITHUN MANDAL AND 3 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	MR S M ABDULLAH P MS A HUSSAIN
27	I.A.(CrI.)/712/2022 WITH LCR 1 FILE in CrI.Pet./83/2021	SUMIT HASNU Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM

	WITH Crl.Pet./83/2021	SUMIT HASNU Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
28	I.A.(Civil)/804/2022 in MACApp./6038/2021	ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (r-1,2,3) MR T KALITA (r-4) J DASGUPTA (r-4)
	WITH MACApp./6038/2021 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR	
29	I.A.(Civil)/2130/2022 in MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. Versus BANAMALA DAS @ BANALATA DAS AND 3 ORS.	MR T KALITA MR. A KAKATI	MR. J KALITA (R1, R2) MR D KALITA (R1, R2) MS. S. KAR (R1, R2) MR. R K SARMA (R1, R2)
	WITH MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. Versus BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	MR. J KALITA (R1, R2) MR D KALITA (R1, R2) MS. S. KAR (R1, R2) MR. R K SARMA (R1, R2)
30	I.A.(Civil)/2599/2022 WITH LCR 2 FILES in MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. Versus ANJAN BORAH AND ANR.	MR M CHOUDHURY	
	WITH MACApp./949/2018	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
31	I.A.(Civil)/2700/2022 in MACApp./10047/2022	EATON NESSA AND 2 ORS. Versus CHOLAMANDALAM MS GEN INS. CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	MR. M A SHEIKH MR. K K BHATTA (R-1) MR M RAHMAN MR. M HUSSAIN MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
	WITH MACApp./10047/2022 (Filing Number)	EATON NESSA AND 2 ORS. Versus CHOLAMANDALAM MS GEN INS. CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	
32	I.A.(Civil)/3052/2022 in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
33	WITH Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA Versus JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
34	I.A.(Civil)/3216/2022 in MACApp./12287/2022	M/S NEW INDIA ASSURANCE CO. LTD Versus ANJOBALA CHANDA AND 2 ORS.	MR. K K BHATTA	MR. M TALUKDAR MR. A SHAKIL

	WITH MACApp./12287/2022 (Filing Number)	NEW INDIA ASSURANCE CO., LTD. Versus ANJOBALA CHANDA AND 2 ORS. E	MR. K K BHATTA	
35	I.A.(Civil)/3226/2022 in MACApp./12120/2022	THE NEW INDIA ASSURANCE CO . LTD . Versus PRIYA DEV AND 3 ORS .	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MACApp./12120/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO . LTD . Versus PRIYA DEV AND 3 ORS . A	MS. M CHOUDHURY	
36	I.A.(Civil)/3236/2022 in MACApp./12926/2022	PRAMILA THAKURIA Versus THE ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	
	WITH MACApp./12926/2022 (Filing Number)	PRAMILA THAKURIA Versus THE ORIENTAL INSURANCE COM. LTD. A	B R DAS	
37	I.A.(Civil)/3237/2022 in MACApp./12932/2022	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MS M BHARATI	
	WITH MACApp./12932/2022 (Filing Number)	DIPA BORA Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	
38	I.A.(Civil)/3266/2022 WITH LCR 1 FILE in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL	MR. A J SAIKIA
	WITH MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	MS. R D MOZUMDAR MR. R GOSWAMI MS. C MOZUMDAR MS. P BORTHAKUR MR. S P SHARMA MR D DEKA
	WITH I.A.(Civil)/512/2021 in MACApp./49/2021	NATIONAL INSURANCE CO. LTD. Versus NIRMALA DEVI AND 5 ORS.	MR. A J SAIKIA MR G S BORO	
	WITH CO/6/2022 in MACApp./49/2021	NIRMALA DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 4 ORS.	MR. Z IQBAL MR D MONDAL	
HEARING				
39	RSA/197/2011 PART-HEARD. WITH LCR, FIXED	SOMED ALI Versus ON THE DEATH OF AJAHAR UDDIN HIS LEGAL HEIR SMTI. NURJAHAN (WIFE) AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD F H LASKAR MD F H LASKAR MS. S B CHOUDHURY MR.B I KHAN
40	MACApp./351/2017 PART-HEARD, WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)
41	RSA/35/2019 PART-HEARD, WITH LCR, FIXED	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR. R SARMA (R1) MR H DEKA (R1) MR D HAZARIKA (R1) MR A HUSSAIN (R1)
	WITH I.A.(Civil)/515/2019 in RSA/35/2019	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	
42	CrI.Rev.P./211/2021 PART-HEARD	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	

43	Crl.Rev.P./39/2022 P/H, WITH LCR TWO FILES	RAJU NARAH Versus THE STATE OF ASSAM	MR. R BARUAH	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM
44	MACApp./374/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R DEKA MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY
45	MACApp./586/2019 WITH LCR, FIXED	KHADIJA BEGUM AND 5 ORS Versus ABDUL KARIM SK AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI MISS. M DAS MD. S ISLAM MR. M DEKA MS. M SAIKIA MS. P BORTHAKUR
46	MACApp./226/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/2608/2022 B/O	MANJIT KALITA Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MS. M DAS	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3094/2022 B/O	MD. SAHIDUL ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
3	Bail Appln./3181/2022	ABDUL KARIM BEPARI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./3182/2022	MOKLESUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	Bail Appln./3183/2022	RAHUL KHAN AND ANR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
6	Bail Appln./3185/2022	DULESWAR DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
7	Bail Appln./3187/2022	DIPAK SAIKIA Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	PP, ASSAM
8	Bail Appln./3195/2022	NUR MOHAMMAD ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
9	Bail Appln./3197/2022 B/O	SURAJIT DEY AND 4 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
MOTION				
10	Crl.Pet./850/2022 FIXED	RAJESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM

11	AB/3454/2022	MD RAJIFUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
12	AB/3458/2022	KHIROT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
13	AB/3460/2022	NAWAB ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
14	AB/3464/2022	ZAKIR HUSSAIN TALUKDAR @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
15	AB/3470/2022	NAREN BAISHYA Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
16	AB/3472/2022	KONOK LOTA DAS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2288/2022 WITH CASE DIARY, FIXED	MOJINA BEGUM Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
18	Bail Appln./2501/2022 WITH CASE DIARY, FIXED	UTTAM RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR	MS. A BEGUM (R-2) PP, ASSAM
19	Bail Appln./2842/2022 FIXED	SAFIQUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI	PP, ASSAM
20	Bail Appln./2906/2022 FIXED	RAFED ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Bail Appln./2927/2022 WITH CASE RECORD, FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
22	Bail Appln./2938/2022 FIXED	MD. SHAJIB MIAH @ SAJIB MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MR R ISLAM	PP, ASSAM
23	Bail Appln./2943/2022 FIXED	ANIRBAN DAS Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
24	Bail Appln./3040/2022 FIXED	RUPA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
25	Bail Appln./3066/2022 FIXED	ABHIMANYU MEDHI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(CrI.)/716/2022 in Bail Appln./3066/2022	ABHIMANYU MEDHI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/1241/2022 FIXED	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM

27	WITH AB/1205/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MR Z HUSSAIN MS B B AHMED	PP, ASSAM
28	AB/2412/2022 FIXED	BALENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. P KATAKI MS. T ROY MRS R BEGUM MS. M DEVI	PP, ASSAM
29	AB/2748/2022	MAHAR ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
30	AB/2750/2022	HELENA HEREN (RIA) Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MR MINTU SAIKIA	PP, ASSAM
31	AB/2752/2022	RAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
32	AB/2762/2022	ASADUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A SAIKIA MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	AB/2776/2022	HURMUJ ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
34	AB/3033/2022	MD. MAJADIL ALI @ JITU ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
35	Bail Appln./3034/2022 FIXED	MD. JAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM SC, EXCISE DEPTT.
36	AB/3095/2022 WITH CASE RECORD	MD. RASHIDUL HAQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	AB/3102/2022 FIXED	ABDUL KADIR AND 3 ORS Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
38	AB/3114/2022 WITH CASE DIARY AND CASE RECORD	MD. MAJDIL ALI @ JITU ALI Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
39	AB/3156/2022 FIXED	AMIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
40	AB/3238/2022 FIXED	RUPA DAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
41	AB/3268/2022 FIXED	MOIDUL ISLAM Versus THE UNION OF INDIA AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	DY.S.G.I.
42	AB/3270/2022 FIXED	SAIFUL ISLAM @ MONA Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
43	AB/3275/2022	MRS. DRUSHILA BASUMATA Versus THE STATE OF ASSAM AND ANR.	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
44	AB/3329/2022 FIXED	AMINUL HAQUE Versus THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
45	AB/3356/2022 FIXED	JITU GOHAIN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM SC, EXCISE DEPTT.

ORDERS

46	Tr.P.(CrI.)/13/2021 FIXED	SMTI. PADUMI DAS Versus DIPAK DAS	MS. R BARUAH MS. P DEVI	
HEARING				
47	CrI.A./47/2011 WITH LCR 5 FILES, FIXED	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
48	CrI.A./141/2020 WITH LCR 3 FILES, P.B.-1, B/O	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM	MR. S C KEYAL SC, NCB
	WITH I.A.(CrI.)/87/2020 in CrI.A./141/2020	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. B C DAS MS M D MEDHI	ASSTT.S.G.I.
	WITH I.A.(CrI.)/109/2022 in CrI.A./141/2020	SMTI. MALTI DEVI Versus THE UNION OF INDIA	MR. P KATAKI MR. M K DAS MS Z ANJUM	SC, NCB
49	CrI.A./12619/2019 (Filing Number)	SMTI MALTI DEVI Versus UNION OF INDIA AND ANR		
50	CrI.Pet./694/2022 WITH LCR 1 FILE, FIXED	SOHIDUL ALI @ SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM MR S K CHHETRY	MR P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,24th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./851/2019 FIXED	SHEIKH NOOR IMAN MUKHTAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM MR. J PAWE MR. L K BORAH
WITH				
2	Crl.Pet./1375/2019	SHEIKH NOOR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR A RAHMAN MR. L K BORAH	PP, ASSAM
3	Crl.Pet./228/2021 WITH LCR 2 FILES, FIXED	HITESH MAHANTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR N J DAS MR. D BORA	MR. S K SINGH (R2) MR B PUSHILAL (R2) PP, ASSAM
4	Crl.Pet./82/2022 FIXED	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
WITH				
	I.A.(Crl.)/124/2022 in Crl.Pet./82/2022	SH. JINENDER KUMAR JAIN Versus AISHWARYA JAIN AND 6 ORS	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND
ORDERS				
5	Crl.A./186/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	DEBOJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH MR. R J DAS	PP, ASSAM
6	Crl.Pet./1084/2022 FIXED	SABITA MUDOI Versus GITANJALI HAZARIKA	MR S MUKTAR	
HEARING				
7	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA Versus STATE OF ASSAM	MS. B SARMA	PP, ASSAM
8	Crl.Pet./156/2018 WITH LCR 2 FILES, FIXED	PRADIP PATANGIA Versus TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI

9	WITH Crl.Pet./242/2018 WITH LCR 2 FILES	GUL KUMAR KALITA @ PAPU KALITA Versus TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
10	Crl.A./142/2019 WITH LCR 4 FILES, FIXED	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT PP, ASSAM
11	Crl.Pet./1180/2019 FIXED	NARENDRA BORAH AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	MR S SHARMA (R2 TO R10) PP, ASSAM
12	Crl.A./113/2021 WITH LCR 1 FILE, FIXED	SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. N DAS MS S CHOUDHURY MS. A MESEN	SC, NCB
13	Crl.Pet./139/2021 WITH LCR 3 FILES, FIXED	KANURAM BORDOLOI Versus SMTI BUDHESWARI MAHANTA BORDOLOI	MS N BEGUM MR. K SINGHA	
14	Crl.A./175/2021 WITH LCR (FOUR FILES). B/O.	HARI PRASAD KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR J BORAH	PP, ASSAM
	WITH I.A.(Crl.)/459/2021 in Crl.A./175/2021	HARI PRASAD KAKOTI Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR J BORAH	PP, ASSAM
15	Crl.Pet./136/2022 WITH LCR 1 FILE, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) MR. A DAS(R-2) PP, ASSAM MR. B K SINGHA (R-2)
	WITH			
16	Crl.Pet./133/2022 WITH LCR 1 FILE	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM
<u>STAY MATTERS</u>				
17	Crl.Pet./786/2013	TAPASH BAG Versus THE STATE OF ASSAM AND ANR	MR.M HUSSAIN MR.B SINHA MS.N THAPPA	MR A KALITA MR.B SARMAH PP, ASSAM
18	Crl.Pet./426/2017	DIRECTOR, CBI Versus LANKESWAR DAS and 8 ORS.	MR.S C KEYAL SC, CBI	MR.B M CHOUDHURY(R-8) MR.U CHOUDHURY R-8 MS.B CHOUDHURY(R-8) MS.M KAR(R-8)
19	Crl.Pet./1170/2019 WITH LCR 4 FILES	HAKIM ALI SARKER AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED	PP, ASSAM
20	Crl.Pet./165/2022	SANJU PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
	WITH			
21	Crl.Pet./168/2022	BIJOY PHANGCHO Versus INCOME TAX DEPARTMENT	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	
22	Crl.Pet./957/2022	INDRA BALLAV GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS	MR S BHARALI MR. M DAS MR. N K NEOG	MR. A DAS PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./1/2016 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED Versus SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1 MR.S SINGH(R-1)
2	I.A.(Civil)/855/2022 IN MAC.APP. 51/2014(D/O) in MACApp./51/2014	SOLA MARAK and 4 ORS. Versus THE REGIONAL MANAGER	MR. A R AGARWALA	MR.S DUTTA
3	I.A.(Civil)/2410/2022 IN MAC.APP. 435/2022 in I.A.(Civil)/2077/2017	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMTI RUNUKA DAS and 2 ORS,	MS. M SAIKIA MS. P BORTHAKUR	MR D K KALITA MR. K K PARASAR
4	I.A.(Civil)/2968/2022 in MACApp./65/2022	JAMUNA RABHA AND 4 ORS. Versus RELIANCE GENERAL INSURANCE CO. LTD B	MR. A R AGARWALA	MR. K K BHATTA
	WITH MACApp./65/2022	RELIANCE GENERAL INSURANCE CO. LTD Versus JAMUNA RABHA AND 8 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR. A R AGARWALA
5	I.A.(Civil)/3283/2022 in MACApp./141/2022	KANCHANI RABHA AND 3 ORS. Versus RELIANCE GENERAL INSURANCE CO. LTD.	MR. A R AGARWALA	MR. K K BHATTA
	WITH MACApp./141/2022 CAVT. NO. 01122/022,	RELIANCE GENERAL INSURANCE CO. LTD. Versus KANCHANI RABHA AND 7 ORS.	MR. K K BHATTA MS JONA TALUKDAR	MR. A R AGARWALA MR. R C PAUL (R-5) FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./3190/2022	SHAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
<u>MOTION</u>			
2 Crl.Rev.P./461/2022	PALLAB GOGOI Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
3 Crl.Rev.P./555/2022	MD. ABU BAKKAR Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI J RABHA MS T WAPANGLA	PP, ASSAM
4 Crl.Pet./1183/2022	IMMIDISETTI KRISHNA MOHAN AND ANR. Versus MD MAINUL ISLAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
5 AB/3386/2022	JUGAL CHETRI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. P P DAS MR A HALOI	PP, ASSAM
6 AB/3459/2022	MUKTI PRASAD BARUAH Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
7 AB/3463/2022	UJJAL BHUYAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS	PP, ASSAM
8 AB/3468/2022	HABIB SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM	PP, ASSAM
9 AB/3473/2022	FAZAL MAMUD MAZUMDER Versus THE STATE OF ASSAM	MR. A M BORA MR. R A CHOUDHURY MR. V A CHOWDHURY MR. L HUSSAIN	PP, ASSAM

ADMISSION

10	Crl.Pet./531/2022 WITH LCR 1 FILE, B/O	NILMONI ROY AND ANR Versus THE STATE OF ASSAM AND ANR	MS N BEGUM MS. L WAJEEDA MR. T K DEY MR S GAUTAM	MR. A R SHOME MR A J GHOSH PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./2911/2022 FIXED	USMAN GONI Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/1461/2022	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
13	AB/2040/2022 FIXED	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
14	AB/2528/2022 FIXED	BHAIRAB BHUYAN Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
15	AB/2569/2022 FIXED	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
16	AB/2706/2022 FIXED	MONIKHA CHETRI Versus THE STATE OF ASSAM	MR. J KALITA MR. S KAR	PP, ASSAM
17	AB/3147/2022	BHANITA DAS SAHANI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
18	AB/3199/2022 FIXED	PIANKU KALITA Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
19	AB/3227/2022 FIXED	RADHE SHYAM CHAUHAN Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR D SHARMA	PP, ASSAM
20	AB/3233/2022 FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
21	AB/3321/2022 FIXED	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
22	AB/3344/2022 FIXED	JISHU DAS Versus THE STATE OF ASSAM	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
<u>ORDERS</u>				
23	I.A.(Crl.)/132/2021 AB 517/2019(D/O), FIXED in AB/517/2019	MOHIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
24	I.A.(Crl.)/743/2022 CRL.PET. 1117/2022(D/O), B/O in Crl.Pet./1117/2022	JYOTI PRASAD BORA Versus THE STATE OF ASSAM,	MS. K M SAIKIA MR. P BORAH	PP, ASSAM

HEARING

25	Crl.Rev.P./323/2009 CRL.PET. 347/2010(D/O), FIXED	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
	WITH			
26	Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
27	Crl.A./109/2011 WITH LCR 4 FILES, FIXED	GIREN DAS AND 2 ORS Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM
28	Crl.Rev.P./269/2011 WITH LCR 4 FILES, FIXED	SUREN CH. RAJA Versus SMTI RUMI RAJA HAZARIKA and ANR	MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA	PP, ASSAM
29	Crl.Rev.P./360/2012 WITH LCR 4 FILES, P.B.	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
30	Crl.Rev.P./345/2014 WITH LCR 4 FILES, FIXED	MR. MAINA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.A BHATTACHARYA	PP, ASSAM
31	Crl.Rev.P./355/2014 WITH LCR 3 FILES, FIXED	MD. AMAN HAQUE Versus THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA	MR.K BARUAH MR.S SHAH PP, ASSAM
32	Crl.Rev.P./185/2015 WITH LCR 5 FILES, FIXED	KSHITISH CH. KARMAKAR Versus DR. ZAHIDUL HUSSAIN and ANR.	MR.R ALI MS.S K HAZARIKA	MR.H R A CHOUDHURYR-1 MR.R A CHOUDHURY(R-1) MR.A ALAM(R-1) PP, ASSAM
33	Crl.Rev.P./163/2018 WITH LCR 1 FILE	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MR R CHAKRAVORTY MS. M DEV MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR. P HAZARIKA MR D K BORDOLOI MR. P K MUNIR MR. S P CHITTAWAT
34	CRL.A(J)/95/2019 WITH LCR 5 FILES, P.B.-1, FIXED	JIBON NEWAR Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
		<u>STAY MATTERS</u>		
35	Crl.Pet./1392/2019 WITH LCR 2 FILES	SMTI GUNJITA AHUJA AND 3 ORS. Versus VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA
36	Crl.Pet./82/2021	SIDDEK AHMED @ SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
37	Crl.Rev.P./234/2022 WITH LCR 2 FILES	FAZAR UDDIN AHMED @ FAJAR UDDIN AHMED Versus FORIDA KHATUN @ FARIDA KHATUN	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	
38	Crl.Pet./976/2022	MARCOFED (NAGALAND STATE CO OPERATIVE MARKETING AND CONSUMERS FEDERATION LTD) Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022